

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
27-06-2024 AT 10:30 AM**

CP No. 63/241/HDB/2023
u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Mr. Polasa Ravi Kumar

...Petitioner

AND

Mr. Kadambari Consultants Pvt Ltd & 5 others.

...Respondent

CORAM:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Learned Counsel Mr Rahul for petitioner present through Video Conference.
Learned Counsel Mr Gopal Rao, for Respondent Nos 1 and 2 present physically.
It is stated that counters have been filed. Since the petitioner claimed that the copy has not been served.
Let the learned counsel for the respondent serve the copy of the counter on the petitioner.
Pleadings completed. For hearing, matter adjourned to 29.08.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)